mentioned at (a) above.

[Placed in Library. See No. L. T. 181/18/24]

- (iv) (a) Annual Report and Accounts of the Indian Council of Historical Research (ICHR), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 182/18/24]

## REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SECRETARY-GENERAL: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports<sup>\*</sup> of the Public Accounts Committee (2023-24):-

- (i) 124<sup>th</sup> Report on Construction of toilets in schools by CPSEs;
- (ii) 125<sup>th</sup> Report on Rejuvenation of River Ganga (Namami Gange);
- (iii) 126<sup>th</sup> Report on Avoidable Payment due to Non-Charging of Service Tax/ GST from the Passengers;
- (iv) 127<sup>th</sup> Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 46<sup>th</sup> Report (16<sup>th</sup> Lok Sabha) on Implementation of Public Private Partnership Project at Chhatrapati Shivaji International Airport, Mumbai;
- (v) 128<sup>th</sup> Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 71<sup>st</sup> Report (17<sup>th</sup> Lok Sabha) on Implementation of USOF Project (Phase - I) to Provide Mobile Services in Areas Affected by Left Wing Extremist;
- (vi) 129<sup>th</sup> Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 93<sup>rd</sup> Report (15<sup>th</sup> Lok

<sup>\*</sup> The Reports were presented to the Speaker, Lok Sabha on the 23<sup>rd</sup> February, 2024 and 29<sup>th</sup> April, 2024 and to the Chairman, Rajya Sabha on the 28<sup>th</sup> February, 2024 and 13<sup>th</sup> May, 2024, before dissolution of the 17<sup>th</sup> Lok Sabha. The Speaker had ordered the printing, publication and circulation of the Reports.

Sabha) on Performance of Civil Aviation in India;

- (vii) 130<sup>th</sup> Report on Pradhan Mantri Ujjawala Yojana;
- (viii) 131<sup>st</sup> Report on Action Taken by the Government on the observations and Recommendations of the Committee contained in their 39<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) on Failure to implement Scheme objectives on disbursement of Capital Subsidy;
- (ix) 132<sup>nd</sup> Report on Derailment in Indian Railways;
- (x) 133<sup>rd</sup> Report on Short Closure of Electrification Works due to Incomplete Pre-Requisite Works: South East Central Railway;
- (xi) 134<sup>th</sup> Report on Infructuous Expenditure on Creation of Mid-Life Rehabilitation
  Facilities at Parel Workshop, Central Railways;
- (xii) 135<sup>th</sup> Report on Action Taken by the Government on Observation/ Recommendations of PAC contained in their 70<sup>th</sup> Report on Failure to Implement Ministry of Railways Order resulted in Damage to Railway Cables: South Eastern Railway and West Central Railway;
- (xiii) 136<sup>th</sup> Report on Grant of Concession without the support of Declaration in Form 'F';
- (xiv) 137<sup>th</sup> Report on Action Taken by the Government on Observation/ Recommendations of PAC contained in their 66<sup>th</sup> Report on Excesses over Voted Grants and Charged Appropriations (2020-21);
- (xv) 138<sup>th</sup> Report on Evasion of Tax Due to Suppression of Sales;
- (xvi) 139<sup>th</sup> Report on Loss of Revenue due to Running of Suvidha Express Trains:
  South Western Railway;
- (xvii) 140<sup>th</sup> Report on Manpower and Logistics Management in Delhi Police;
- (xviii) 141<sup>st</sup> Report on Loss of Revenue Due to Non-Registration of Lease Agreement;
- (xix) 142<sup>nd</sup> Report on National Social Assistance Programme;
- (xx) 143<sup>rd</sup> Report on Performance Audit on Schemes for Flood Control and Flood Forecasting;
- (xxi) 144<sup>th</sup> Report on Implementation of Phase-I of Bharatmala Pariyojana;
- (xxii) 145<sup>th</sup> Report on Measures underway for Transition in the Energy Sector;
- (xxiii) 146<sup>th</sup> Report on Subject specific Compliance Audit on GST Refunds;
- (xxiv) 147<sup>th</sup> Report on Short realization of Entry Fees and Licence Fees;
- (xxv) 148<sup>th</sup> Report on Short levy of tax and interest due to excess allowance of ITC on purchase of Capital Goods;
- (xxvi) 149<sup>th</sup> Report on Reforms in Banking Sector;

- (xxvii) 150<sup>th</sup> Report on Reforms in Insurance Sector;
- (xxviii) 151<sup>st</sup> Report on Performance Audit of Ayushman Bharat Pradhan Mantri Jan Arogya Yojana; and
- (xxix) 152<sup>nd</sup> Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 69<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) on the Issues Relating to Accounting of Cess/Levies.

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, ... *(Interruptions)...* 

MR. CHAIRMAN: I will come to that. ... (Interruptions)...

## RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform hon. Members that the Business Advisory Committee in its meetings held on 22<sup>nd</sup> July, 2024 and 23<sup>rd</sup> July, 2024, has allotted time for Government Legislative and other Business as follows:-

	BUSINESS	TIME
		ALLOTTED
1.	General Discussion on the Union Budget, 2024-25	Twenty
		Hours
2.	General Discussion on the Budget for Union Territory of Jammu	(1 and 2 to
	and Kashmir for 2024-25	be discussed
		together)
3.	Consideration and return of the Appropriation Bills relating to the	
	owing Demands, after they are passed by Lok Sabha:-	
	(i) Demands for Grants for the year 2024-25	
	(ii) Demands for Grants of the Union Territory of Jammu and	Four Hours
	Kashmir for the year 2024-25	
4.	Consideration and return of the Finance (No.2) Bill, 2024, after it	
	is introduced, considered and passed by Lok Sabha	Four Hours